**MADHYA PRADESH STATE JUDICIAL ACADEMY**  
**HIGH COURT OF M.P., JABALPUR**

Schedule of the two day Workshop on – Cyber Law & Electronic Evidence

6th & 7th OCTOBER, 2017

**DAY ONE: 6th OCTOBER, 2017 (Friday)**

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| I        | 10.15 am to 10.30 am | Inaugural session  
- By Shri Mohd. Fahim Anwar, Registrar General, High Court of M.P., Jabalpur & Shri Sanjeev Kalgaonkar, Director In-charge, MPSJA  
(Followed by group photograph) |
| II       | 10.30 am to 11.45 am | Working of Computer and Networking  
- By Dr. Deepak Raj Rao G. Associate Professor, Computer Forensics, NICFS, New Delhi |
| III      | 12.00 noon to 1.15 p.m. | Understanding Internet and Web forensics  
- By Dr. Deepak Raj Rao G. Associate Professor, Computer Forensics, NICFS, New Delhi |
| IV       | 2.15 p.m. to 3.45 p.m. | Investigation in Cyber - Crime & Case Studies  
- By Shri Sudeep Goenka, AIG, Cyber Cell, Bhopal |
| V        | 4.00 p.m. to 5.30 p.m. | Demonstration & Hands - on exercise on Digital Forensic Tools  
- By Shri Yashpal Singh, Civil Judge Class-II, Berasia, District Bhopal  
(to be held at Computer lab, second floor, old building) |

**TEA BREAK (11.45 a.m. to 12 noon)**

**LUNCH BREAK (1.15 p.m. to 2.15 p.m.)**

**TEA BREAK (3.45 p.m. to 4.00 p.m.)**
### DAY TWO: 7th OCTOBER, 2017 (Saturday)

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| 10.00 am to 11.30 am | Mobile Forensics and Networking  
  - By Dr. Manish Shukla,  
    Addl. General Manager & Principal, BSNL, RTTC, Nagpur  |
| 11.30 am to 11.45 a.m. | **TEA BREAK**  |
| 11.45 am to 1.00 pm | Admissibility of Electronic Evidence  
  - By Shri Vidhan Maheshwari,  
    Assistant Director, MPSJA |
| 1.00 pm to 2.00 pm | **LUNCH BREAK**  |
| 2.00 pm to 3.15 pm | Recording of Electronic Evidence, Probative value and allied issues  
  - By Shri Yashpal Singh,  
    Civil Judge Class-II, Bairasia, District Bhopal |
| 3.15 pm to 3.30 p.m. | **TEA BREAK**  |
| 3.30 pm to 4.45 pm | Presentation on (20 Minutes each):  
  (i) Important definitions under the I.T. Act, 2000  
  - By Shri Mohd. Niyamat Husen Rajvi, CJ CL II, Badnagar, District Ujjain)  
  (ii) Offences under the I.T. Act, 2000  
  - By Shri Zakir Hussen, II ADJ, Jora, District Morena  
  (iii) Miscellaneous provisions under the I.T. Act, 2000  
  - By Shri Parth Shankar Mishra, CJ CL II, Bhopal  
  Moderated by –  
  Shri Awdhesh Kumar Gupta, Addl. Director, MPSJA  
  Shri Yashpal Singh, Civil Judge Class-II, Bairasia, District Bhopal  
  &  
  Shri Vidhan Maheshwari, Assistant Director, MPSJA |
| 4.45 pm onwards | Open interactive session  
  (Followed by Valedictory Session)  
  - By Officers of the Academy |

**Note:**  
(1) The participants may ask any question but please do not interrupt the speaker midway the lecture.  
(2) The Time Table is subject to change as per exigencies.  
(3) Use of Cell Phones in lecture room is strictly prohibited.